

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

## **PRINCIPAL BENCH**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 19.01.2026**

**COURT OF REGISTRAR**

**(HYBRID MODE)**

**11:30 A.M.**

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**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 187 of 2026 in Comp. App. (AT) No. ____ of 2026	Shanivi Constructions Pvt.Ltd. Vs. Kaashvi Parasher	Ajay Paul
2.	I.A. No. 272 of 2026 in Comp. App. (AT) No. ____ of 2026	Green Valley Jatro- Energy Private Limited & Ors. Vs. Registrar of Companies, Delhi & Haryana & Anr.	Ashish Middha
3.	I.A. No. 296 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	State Bank of India Vs. Ravi Bansal, Interim Resolution Professional & Anr.	Siddharth Sangal
4.	I.A. No. 318 of 2026 in Comp. App. (AT) (Ins) No. ____ of 2026	Rahul Chaudhary Vs. Reetesh Kumar Agarwal & Anr. Resolution Professional Servel India Private Limited	Mayank Bhargava

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**-sd/-**  
**Assistant Registrar**